

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 19 OF 2014

Dated: 29th March, 2016

In the matter of:-

Western Electricity Supply Co. of Orissa Ltd.

.... Appellant (s)

Versus

Orissa Electricity Regulatory Commission & Ors.

....Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **19.05.2016.**

COURT MASTER